

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 50

CA 10/2021 CA 1001/2022 IA 31/2023 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **14.03.2023**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing
& Financial Services Ltd & Ors**

Appearance (via video-conference):

For R1 & R2- IA 31	:	Mr. Ashish Kamat, Sr. Adv. a/w Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For the Union of India	:	Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel
For ILFS – CA 1001	:	Ms. Drishti Das and Ms. Roma Bhojani I/b Cyril Amarchand Mangaldas
For the Applicant – CA 10	:	Ms. Drishti Das a/w Ms. Roma Bhojani I/b Cyril Amarchand Mangaldas
For CMA – CA 1001	:	Adv. Deep Roy, Adv. Dhaval Savla and Adv. Disha Mohanty
For the Applicant- CA 1001, R2-CA 10:	:	Adv Vinita Sahitya

Sec 242(4),241-242 of the Companies Act, 2013

ORDER

IA 31/2023

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 15.03.2023, for further consideration and hearing.

CA 10/2021 CA 1001/2022

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 10.05.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

KISHORE VEMULAPALLI
Member (Judicial)

Vedant Kedare